

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 4 OCT 1988

APPLICATION NO.

216

/ 88(F)

W.P. NO.

Applicant(s)

Shri Y. Satya Naik

To

1. Shri Y. Satya Naik
LSG Postal Assistant
Bantwal P.O.
Dakshina Kannada District
2. Shri S.K. Srinivasan
Advocate
No. 35, Above Hotel Suagath
1st Main, Gandhinagar
Bangalore - 560 009
3. The Director General
Department of Posts
New Delhi - 110 001

Respondent(s)

The Director General, Dept of Posts,
New Delhi & 2 Ora

4. The Post Master General
Karnataka Circle
Bangalore - 560 001
5. The Senior Superintendent of Post Offices
Puttur Division
Puttur - 574 201
Dakshina Kannada District
6. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~XXXXX~~/~~XXXXXX~~ ORDER
passed by this Tribunal in the above said application(s) on 22-9-88.

*Y.S. Naik
u-10-88*

Encl : As above

d/c

AP. Day
for DEPUTY REGISTRAR
(JUDICIAL)

RECEIVED
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038.

Dated : 24 NOV 1988

REVIEW APPLICATION NO. 107
IN APPLICATION NO. 216/88(F) /88
W.P. NO. _____

Applicant(s)

Shri Y. Satya Naik

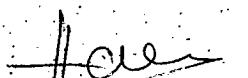
To

1. Shri Y. Satya Naik
LSG Postal Assistant
Bantwal P.O.
Dakshina Kannada District
2. Shri S.K. Srinivasan
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009

Respondent(s)
V/s The Director General, Dept of Posts, New Delhi
& 2 Grs

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~XXXXX~~/~~XXXXXX~~ passed by this Tribunal in the above said application(s) on 11-11-88.


SECTION OFFICER
~~EX-XXXXXX-XXXXXX~~
(JUDICIAL)

Encl : As above

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE ELEVENTH DAY OF NOVEMBER 1988

Present : Hon'ble Shri Justice K.S. Puttaswamy ... Vice-Chairman

Hon'ble Shri P. Srinivasan ... Member (A)

REVIEW APPPLICATION NO.107/88

Y. Batya Naik,
LSG Postal Assistant,
Bantwal PO (D.K.) ... Applicant

(Shri S.K.Srinivasan ... Advocate)

v.

The Director General,
Department of Posts,
New Delhi - 110 001.

The Post Master General,
Karnataka Circle,
Bangalore-560 001.

The Senior Supdt of Post Offices,
Puttur Division,
Puttur - 57 4201 (DK) ... Respondents

This Review Application came up for admission today before this
Tribunal. Hon'ble Vice-Chairman made the following:

ORDER

In this application made under Section 22(3)(f) of the Adminis-
trative Tribunals Act, 1985 (the Act) the applicant has sought for a
review of our order made on 22.9.1988 dismissing his application
No.216/88, in which he had sought for a direction for payment of
difference of pay and allowances from 30.11.1983 to 28.6.1985.

2. On an examination of one of the questions that arose for
decision viz. whether the application made by the applicant in
A No.216/88 was in time or not, we have dismissed the application
holding that the application was barred by time.

3. Shri S.K.Srinivasan, learned counsel for the applicant, contends that every one of the findings recorded by us on the question of limitation suffers from a patent error and justifies a review under Section 22(3)(f) of the Act read with Order 47 Rule 1 of the Code of Civil Procedure.

4. We have perused our order. We will even assume that every one of the reasonings and conclusions reached by us on the question of limitation are erroneous. But then also the same will not constitute a patent error to justify a review under Section 22(3)(f) of the Act read with Order 47 Rule 1 of CPC.

5. On any view of the matter there are no grounds to review our earlier orders.

6. In the light of our above discussion we hold that this application is liable to be rejected. We, therefore, reject this application without notice to the respondents.

Sd/-

VICE CHAIRMAN

Sd/-

MEMBER (A)

TRUE COPY

bsv

Ajee
SECTION OFFICER 24/11
ADMINISTRATIVE TRIBUNAL
SULTANPET, HYD
BANGALORE